NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/455/ (IB)/2017

NAME OF THE PETITIONER(S)

: PAHARPUR COOING TOWERS LTD

NAME OF THE RESPONDENT(S)

: DALMIA CEMENT BHARAT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RAMASWAMY MEYYAPPAN

(801 Raj Kumer Jhabakh)
2. Avinarh Krishnan Ravi

Me. Tamaway

Counsel for petitioner present. Counsel for respondent caused appearance and Counsel for petitioner is directed to file an prayed time for filing counter. affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016 Counsel for respondent is directed to file counter within one within one week. week by providing a copy to the other side. Put up on 06.07.2017 at 02.30 P.M.

(vijogergleam (S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)